

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.29/2019-DI(2)

Date: 11 -02-2019.

CIRCULAR

Sub:- Identity Cards – Issue of Identity Cards to the Judicial Officers in the State of Telangana – Full details - Requested – Regarding.

Ref:- High Court's Circular ROC.No.14/2014-DI(2), dated 07-02-2014.

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The High Court issued a circular in the reference cited, requesting all the Unit Heads to instruct the Judicial Officers working in their respective units to send their requisitions for identity cards with complete particulars including Employee I.D. Number, Date of Birth, Blood Group, Permanent Address and Cell phone Number along with their photos to the District Court only and in turn, the Unit Head has to compile such requisitions and send them at quarterly intervals to the High Court for necessary action.

Consequent upon formation of separate High Courts for the States of Telangana and Andhra Pradesh w.e.f. 01-01-2019, new Identity Cards have to be issued to all the Judicial Officers working in the State of Telangana and hence all the Unit Heads are requested to collect the applications with required particulars as mentioned supra from all the Judicial Officers working in their Units and send them to the High Court forthwith. The Officers on OD may send such details directly to the High Court.


REGISTRAR GENERAL

To

- 1. All the District & Sessions Judges in the State of Telangana,**
- 2. The Chief Judge, City Civil Court, Hyderabad.**
- 3. The Chief Judge, City Small Causes Court, Hyderabad.**
- 4. The Metropolitan Sessions Judge, Hyderabad.**
- 5. The Judicial Officers on OD.**